

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 214/2024

News item titled "Map and Save Water Bodies" appearing in Civil Society Magazine May
2023 issue

AMENDED MEMO OF PARTIES (As Per order dated 14.05.2024)

News item titled "Map and Save Water Bodies" appearing in Civil Society Magazine May
2023 issue

VERSUS

- 1. Uttar Pradesh Pollution Control Board**
Through its Member Secretary
Building.No. TC-12V, Vibhuti Khand,
Gomti Nagar, Lucknow-226010
Email : ms@uppcb.inRESPONDENT NO. 1
- 2. Uttar Pradesh State Wetland Authority**
Through its Member Secretary
17 Rana Pratap Marg, Lucknow, Uttar Pradesh
Email: upstatewetlandauthority2018@gmail.com/
ccfeco@gmail.comRESPONDENT NO. 2
- 3. District Magistrate, Bahraich**
Collectorate .Bahraich
Email: dmbah@nic.inRESPONDENT NO. 3
- 4. Regional Office, Ministry of Environment,**
Forest and Climate Change, Lucknow
5th Floor, Kendriya Bhawan, Sector H, Sector-A, Aliganj,
Lucknow, Uttar Pradesh 260224
Email: rocz.lko-mef@nic.inRESPONDENT NO.4
- 5. State of Uttar Pradesh, through Secretary Environment**
17, Rana Pratap Marg, Lucknow, U.P.- 226001
Email: pccf-up@nic.inRESPONDENT NO.5